GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1249 TO BE ANSWERED ON 10TH FEBRUARY, 2020

STATISTICS OF EMPLOYMENT

1249. ADV. A. M. ARIFF:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government maintains statistics about employment in private sector, organized and unorganized sectors;
- (b) if so, the details thereof along with the details of employment provided in organized and unorganized sectors during the last three years and the current year, year-wise, sector-wise and State-wise;
- (c) if not, the reasons therefor and the efforts made by the Government to collect statistics of employment in organized and unorganized sectors; and
- (d) the details of the number of people who have gone abroad for employment during the said period, State/UT-wise and year-wise?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The quinquennial labour force surveys on employment and unemployment were conducted by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation. The last such survey was conducted during 2011-12. Now, NSO has switched to the annual Periodic Labour Force Survey (PLFS), which was conducted during 2017-18. As per the PLFS, 2017-18 the estimated workforce in organized sector was 19.2% and in unorganised sector was 80.8%. Further, the estimated percentage distribution of usually working persons by broad industry division on usual status (principal status + subsidiary status) basis in the country is given below:

Workforce by Major sectors	2017-18
Primary	44.1%
Secondary	24.8%
Tertiary	31.1%

State/UT-wise estimated worker population ratio which includes organised and unorganised sector for above survey periods ratio for persons of all ages according to usual status (principal status + subsidiary status) basis to the extent available is given at Annexure-I.

(d): The Ministry of External Affairs maintains the data in respect of Emigration Check Required(ECR) passport holders, travelling legally to any of the 18 ECR countries for overseas employment. The 18 countries are namely United Arab Emirates, Kuwait, Afghanistan, Malaysia, Lebanon, Bahrain, Indonesia, Iraq, Jordan, Oman, Qatar, Saudi Arabia, Sudan, Syria, Thailand, Yemen, Libya, South Sudan. The number of people gone abroad during the above period State-wise is placed at Annexure II. STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1249 FOR 10-02-2020 REGARDING STATISTICS OF EMPLOYMENT.

State/UT-wise details of worker population ratio for persons of all ages according to usual status (principal status + subsidiary status) basis to the extent available.

		Worker Population Ratio (in %)			
SI. No.	State/UTs	2017-18			
		(PLFS)			
1	Andhra Pradesh	45.0			
2	Arunachal Pradesh	30.7			
3	Assam	32.9			
4	Bihar	23.6			
5	Chhattisgarh	45.7			
6	Delhi	32.8			
7	Goa	34.7			
8	Gujarat	36.2			
9	Haryana	30.5			
10	Himachal Pradesh	46.4			
11	Jammu & Kashmir	38.6			
12	Jharkhand	28.8			
13	Karnataka	38.1			
14	Kerala	32.4			
15	Madhya Pradesh	40.0			
16	Maharashtra	39.2			
17	Manipur	32.1			
18	Meghalaya	41.5			
19	Mizoram	36.0			
20	Nagaland	25.9			
21	Odisha	33.8			
22	Punjab	33.8			
23	Rajasthan	34.2			
24	Sikkim	47.0			
25	Tamil Nadu	40.5			
26	Telangana	39.3			
27	Tripura	33.8			
28	Uttarakhand	30.7			
29	Uttar Pradesh	28.7			
30	West Bengal	37.3			
31	A & N Islands	37.4			
32	Chandigarh	35.6			
33	Dadra & Nagar	45.8			
34	Daman & Diu	50.9			
35	Lakshadweep	26.0			
36	Puducherry	30.1			
	All-India	34.7			

Source: Annual Report, PLFS, 2017-18 M/o Statistics and Programme Implementation;

STATEMENT REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO.1249 FOR 10-02-2020 REGARDING STATISTICS OF EMPLOYMENT

State-wise Emigration Clearances (ECs) obtained by RAs and Direct Recruitment by FEs for
Years 2017, 2018 and 2019.

SNo	STATE	2017	2018	2019
1	Andaman & Nicobar	13	12	11
2	Andhra Pradesh	17725	15528	18005
3	Arunachal Pradesh	3	0	5
4	Assam	2557	1667	2632
5	Bihar	69426	59181	55423
6	Chandigarh	139	101	125
7	Chattisgarh	123	109	120
8	Dadar & Nagar Haveli	11	3	8
9	Daman & Diu	25	37	20
10	Delhi	1211	1107	1485
11	Goa	666	641	627
12	Gujarat	4266	3314	3688
13	Haryana	1548	1382	1475
14	Himachal Pradesh	666	399	431
15	Jammu & Kashmir	2089	2704	4540
16	Jharkhand	3930	3664	3348
17	Karnataka	5231	4267	5316
18	Kerala	16643	14496	19173
19	Lakshadweep	5	0	1
20	Madhya Pradesh	995	974	1145
21	Maharashtra	7851	7449	7666
22	Manipur	18	12	10
23	Meghalaya	9	5	7
24	Mizoram	2	1	3
25	Nagaland	2	5	3
26	Odissa	11200	9832	7476
27	Puducherry	336	312	281
28	Punjab	27607	19777	14665
29	Rajasthan	32184	30272	28982
30	Sikkim	7	13	7
31	Tamil Nadu	38341	31588	27783
32	Telangana	17609	13085	13388
33	Tripura	1365	1218	1643
34	Uttar Pradesh	88450	86273	116251
35	Uttarakhand	2172	2081	3323
36	West Bengal	36599	28648	28982
	I	391024	340157	368048

Note 1. State Wise Data comprises Emigration Clearance taken by RA(Recruiting Agents), PE(Project Exporters)or through direct recruitment by FE.

2. RA can obtain the Emigration Clearance only from the PoE office under whose jurisdiction Registered Office of that RA is located.

Source: Ministry of External Affairs, Overseas Employment Division.